GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

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UNSTARRED QUESTION NO. 1967. TO BE ANSWERED ON FRIDAY, THE 23RD DECEMBER, 2022.

FUNDS FOR BIHAR UNDER PM GATISHAKTI NMP

1967. SHRI SATISH CHANDRA DUBEY:

Will the Minister of Commerce and Industry be pleased to state:

- (a) the objectives and merits of PM GatiShakti National Master Plan (NMP) for multimodal connectivity in the country;
- (b) the details of progress made under PM GatiShakti NMP;
- (c) the details and number of major projects identified by various Departments/Ministries under the scheme and the estimated cost in this regard;
- (d) the quantum of funds for the projects started in the State of Bihar; and
- (e) the steps taken/being taken for integrated planning and coordinated execution of infrastructure projects in a time-bound manner?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a), (b) & (e): PM Gati Shakti National Master Plan (NMP) is a transformative approach for integrated and holistic planning across concerned Ministries/Departments to improve multimodal connectivity, logistics efficiency and to address critical infrastructure gaps for seamless movement of people and goods, with focus on minimising disruptions and ensuring timely completion of projects.

PM Gati Shakti National Master Plan(NMP) has digital component in the form of a GIS(Geographic Information System) based platform which integrates the geospatial data related to the infrastructure in the country and planning portals of various Ministries/Departments of the Government. This was launched in October, 2021 with the objectives viz, facilitating data-based decision-making for integrated planning, prioritisation of projects, synchronised implementation, optimisation of cost, time and project monitoring.

To ensure better decision making and coordination among various Central Ministries/Departments, Empowered Group of Secretaries (EGoS), Network Planning Group (NPG) and Technical Support Unit(TSU) have been created as institutional arrangement at the Centre. The EGoSs, NPGs and TSUs have also been constituted in all the States/Union Territories.

Further, following steps are taken for integrated planning and coordinated execution of infrastructure projects in a time-bound manner:

- i. NPG is facilitating ease of governance as projects are discussed among all the concerned Ministries to indicate their respective priorities at the planning stage itself. Meetings of NPG are held at regular intervals to evaluate project proposals for multi-modal, last mile connectivity and recommend the same for approval.
- ii. The project planning is done using NMP platform wherein all concerned Ministries interalia, can see existing infrastructure, infrastructure gaps, projects planned or under implementation, land type along the potential alignment, etc. This helps in addressing the requirements of stakeholders and data-based decisions related to planning of the projects.
- iii. The projects at various stages of implementation are being monitored on Project Monitoring Group(PMG) portal. This is facilitating active resolution of issues related to the projects which can otherwise lead to time and cost over runs.
- iv. Horizontal integration of Ministries of Central and State Governments has led to their sensitisation about data-based decision-making relating to project planning at all levels.
- (c) & (d): A list of projects identified by various Ministries/Departments of Government under PM Gati Shakti, including those passing through the State of Bihar is provided in the link given below:

https://dpiit.gov.in/sites/default/files/Parliament_Questions_Logistics_ Division.pdf

Apart from the projects identified and listed above, for enhanced capital expenditure by States for infrastructure development, the Ministry of Finance, Department of Expenditure through part-II(for PM-GatiShakti related expenditure) of the "Scheme for Special Assistance to States for Capital Investment for 2022-23" has made an additional provision of Rs. 5000 crores for disbursement among the States as long term loans at a zero interest rate, of which Rs 490.36 crores have been allocated to Bihar.
